NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

<u>2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> <u>DAILY CAUSE LIST DATED 29.06.2021 (TUESDAY)</u>

<u>COURT – II (VIRTUAL MODE)</u> <u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1407 of 2019	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr.	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth KantCOC
	Part Heard	With		
2.	Comp. App (AT) (Ins) No. 1528 of 2019 Part Heard	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr. With	Misha	Rony John-R1
3.	Comp. App. (AT) (Ins) No. 591 of 2020 Part Heard	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia	Prateek Kumar	Ritu Bhalla
4.	Comp. App. (AT) (Ins) No. 593 of 2020	With SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors.	Arijit Mazumda	Sudhir Sharma
-		With	Duranisat	L V D2
5.	Comp. App. (AT) (Ins) No. 02 of 2021 Part Heard	Government of India, through Office of the Assistant Commissioner, GST & Central Tax, Cuttack-II Division Vs. Ashish Chhawchharia Resolution Professional in the Matter of Odisha Slurry Pipeline Infrastructure Ltd. & Ors.	Prasenjeet Mohapatra	Jasveen Kaur-R2 Ruby Ahuja-R3
		Liu. & OIS.		

For Admission (After Notice)

6.	Comp. App. (AT)	Om Prakash Agrawal	Pramod B. Agrawala	Nand Kishore
	(Ins) No. 310 of	Vs.		
	2021	UPL Ltd.		
7.	Comp. App. (AT)	VKM Infrastructure Pvt. Ltd.	Ashish Choudhury	
	(Ins) No. 366 of	Vs.		
	2021	Gammon Engineers and Contractors		
		Pvt. Ltd.		

8.	Comp. App. (AT) (Ins) No. 367 of 2021	STR Holdings, INC. Vs. Lucent Cleanenergy Pvt. Ltd.	Abhishek Bharti				
For Hearing							
9.	Comp. App (AT)	Varrsana Ispat Ltdin Liquidation	Nipun Gautam	Akshat Singh-R1			
	(Ins) No. 885 of	(through Anil Goel Liquidator)		O.P. Gaggar-R2			
	2020	Vs.		Aarti Singh-R3,4 & 5			
		Varrsana Employee Welfare Association		Sanjib Das-R6			
		& Ors.		Shilpa Thakur-R7			
				Shaunak Mitra-R8			

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